

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

IA 106 of 2020 in CP(IB) 21 of 2017 With
IA 107 of 2020
IA 108 of 2020
IA 267 of 2020

Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.10.2020

Name of the Company:

New Tech Forge & Foundry Ltd
V/s
State Bank of India & Ors

Section:


10/ 60 of IBC, 2016

ORDER

Learned Counsel Mr. Rajesh Bohra appeared. Learned Counsel Mr. Raju Kothari appeared. Learned Counsel Mr. Hiren Trivedi appeared. No one appeared for the Liquidator.

The matter stands adjourned to 25.11.2020 for further consideration.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Dated this the 6th day of October 2020.